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- Royal Steel v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 15236](#)
- Royal Steel v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 15237](#)
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- Royal Steel v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 15242](#)
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- S. Babu v. Devaki Rani*, (H.T. Narendra Prasad, J.), [2025 SCC OnLine Kar 15238](#)
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- S. Manjunath v. State of Karnataka*, (Sachin Shankar Magadam, J.), [2024 SCC OnLine Kar 12845](#)
- S. Mariswamy v. State of Karnataka*, (**N.V. Anjaria**, C.J. and K.V. Aravind, J.), [2024 SCC OnLine Kar 12473](#)
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- S.L.N. Coffee (P) Ltd. v. State of Karnataka*, (S.R. Krishna Kumar, J.), [2025 SCC OnLine Kar 14748](#)
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- Vijay Bhujwa v. State of M.P.*, (**Devnarayan Mishra**, J.), 2025 SCC OnLine MP 5360
- Vishnuprasad Verma v. State of M.P.*, (**Vijay Kumar Shukla**, J.), 2025 SCC OnLine MP 5378

Vrinda Van Rajak v. State of M.P., (**Maninder S. Bhatti**, J.), [2025 SCC OnLine MP 5366](#)

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Aditya Singh v. Chairman, (**Dixit Krishna Shripad**, J.), [2025 SCC OnLine Ori 2947](#)

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Bijayalaxmi Behera v. State of Odisha, (**Dixit Krishna Shripad**, J.), [2025 SCC OnLine Ori 2954](#)

Bikash Nayak v. State of Odisha, (**Aditya Kumar Mohapatra**, J.), [2025 SCC OnLine Ori 2931](#)

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Educational Agency of Maa Sarala Sanskrit Mahavidyalaya v. State of Odisha, (**Dixit Krishna Shripad**, J.), [2025 SCC OnLine Ori 2946](#)

Gautam Kundu v. Union of India, (**G. Satapathy**, J.), [2025 SCC OnLine Ori 2930](#)

Hotel Silver Moon v. State of Odisha, (**Harish Tandon**, C.J. and **Murahari Sri Raman**, J.), [2025 SCC OnLine Ori 2942](#)

Khirod Kumar Pradhan v. State of Odisha, (**R.K. Pattanaik**, J.), [2025 SCC OnLine Ori 2943](#)

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Kumuda Ranjan Panda v. State of Odisha, (**K.R. Mohapatra** and **Savitri Ratho**, JJ.), [2025 SCC OnLine Ori 2935](#)

Madhusudan Jena v. Collector, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 2941](#)

Manipal Hospitals (East) India (P) Ltd. v. State of Odisha, (**K.R. Mohapatra** and **Savitri Ratho**, JJ.), [2025 SCC OnLine Ori 2938](#)

Mohanish Pratap Singh Chauhan v. Mitasha Singh, (**G. Satapathy**, J.), [2025 SCC OnLine Ori 2950](#)

Mukesh Kumar v. State of Odisha, (**V. Narasingh**, J.), [2025 SCC OnLine Ori 2929](#)

Nirupama Dash v. State of Odisha, (**K.R. Mohapatra** and **Savitri Ratho**, JJ.), [2025 SCC OnLine Ori 2934](#)

Pradeep Kumar Behera v. State of Odisha, (**Dixit Krishna Shripad**, J.), [2025 SCC OnLine Ori 2944](#)

Purna Chandra Nayak v. State of Odisha, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 2939](#)

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Susanta Behera v. State of Odisha, (**Dr S.K. Panigrahi**, J.), [2025 SCC OnLine Ori 2936](#)

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Ashirvad Plasto v. State of Bihar, (**P.B. Bajanthri** and **Alok Kumar Pandey**, JJ.), [2025 SCC OnLine Pat 2486](#)

Ishwar Nath Singh v. Bihar State Food & Civil Supplies Corpn., (**G. Anupama Chakravarthy**, J.), [2025 SCC OnLine Pat 2487](#)
Mahesh Kumar Choudhary v. Union of India, (**Sandeep Kumar**, J.), [2025 SCC OnLine Pat 2488](#)
Nilima Sharma v. Padamdev Narain, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 2482](#)
Rajesh Kumar Ray v. State Of Bihar, (**G. Anupama Chakravarthy**, J.), [2025 SCC OnLine Pat 2484](#)
Ram Yash Tiwari v. Neelam Devi, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 2480](#)
Sita Ram Choudhary v. State Of Bihar, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 2481](#)
Urmila Mishra v. Lal Babu Thakur, (**Arun Kumar Jha**, J.), [2025 SCC OnLine Pat 2483](#)
Yogendra Paswan v. State Of Bihar, (**G. Anupama Chakravarthy**, J.), [2025 SCC OnLine Pat 2485](#)

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Meena Kumari v. State of Punjab, (**Vikas Bahl**, J.), [2023 SCC OnLine P&H 7287](#)
Sushma Verma v. DM, Patiala, (**Lisa Gill** and Ritu Tagore, JJ.), [2023 SCC OnLine P&H 7288](#)

Court of District Judge [1]

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Bhoora Ram v. State of Rajasthan, (**Rekha Borana**, J.), [2025 SCC OnLine Raj 3715](#)
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Jaipur (Public Roads & its Corrective Modes) v. State of Rajasthan, (**Pramil Kumar Mathur**, J.), [2025 SCC OnLine Raj 3711](#)
Nitu v. State of Rajasthan, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3717](#)
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Ravi Sharma v. State of Rajasthan, (**Mahendar Kumar Goyal**, J.), [2025 SCC OnLine Raj 3713](#)
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Harmeet Singh v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2350](#)
Harshita Singh v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2338](#)

Hoshiyar Singh v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2345](#)
Kishan Chand v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2337](#)
Laxmi v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2339](#)
Madrasa Maktab Ahle Sunnat Faizul Ulum v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2349](#)
Mahadevi Kanya Pathshala Society v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2352](#)
Matin Ahmad v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2347](#)
Mohd. Mustaq Kadri v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2346](#)
Mukesh Kumar v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2344](#)
Pankaj Kumar Gupta v. State of Uttarakhand, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2353](#)
Rampal Singh v. State of Uttarakhand, (**Ashish Naithani**, J.), [2025 SCC OnLine Utt 2343](#)
Salman v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2025 SCC OnLine Utt 2351](#)
Shaminder Mandi v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2340](#)
Shanu v. DM, (**Ravindra Maithani**, J.), [2025 SCC OnLine Utt 2348](#)
Tanish Gupta v. State of Uttarakhand, (**Alok Kumar Verma**, J.), [2025 SCC OnLine Utt 2341](#)

Income Tax Reports [7]

Landmark Cases, (S. Rajaratanam), [\(2007\) 295 ITR \(Jrn\) 41](#)
Landmark Cases, (S. Rajaratanam), [\(2008\) 296 ITR \(Jrn\) 1](#)
Landmark Cases, (S. Rajaratanam), [\(2008\) 297 ITR \(Jrn\) 49](#)
Landmark Cases, (S. Rajaratanam), [\(2008\) 298 ITR \(Jrn\) 41](#)
Landmark Cases, (S. Rajaratanam), [\(2008\) 299 ITR \(Jrn\) 1](#)
Landmark Cases, (S. Rajaratanam), [\(2008\) 300 ITR \(Jrn\) 25](#)
Landmark Cases, (S. Rajaratanam), [\(2008\) 301 ITR \(Jrn\) 25](#)

Customs Excise and Service Tax Appellate Tribunal [6]

Bata India Ltd. v. Commr. of GST & Central Excise, (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 2192](#)
Daebu Automotive Seat India (P) Ltd. v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 2190](#)
Delhi Warehousing (P) Ltd. v. Commr. (CGST), (Binu Tamta, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 2195](#)
Dev Raj Hi Tech Machines Ltd. v. CCE, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 2193](#)
HBL Power Systems Ltd. v. CCE, (Binu Tamta, Member (Judicial) and Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 2194](#)
Supreme Road Transport (P) Ltd. v. CCE, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 2191](#)

Income Tax Appellate Tribunal [13]

- Abhay Ispat (India) (P) Ltd. v. CIT*, (Om Prakash Kant, A.M. and **Sandeep Singh Karhail**, J.M.), [2025 SCC OnLine ITAT 7874](#)
- Aditya Ramsingh Agarwal v. CIT*, (Om Prakash Kant, A.M. and **Sandeep Singh Karhail**, J.M.), [2025 SCC OnLine ITAT 7876](#)
- Amjad Usman Khan v. CIT*, (Om Prakash Kant, A.M. and **Sandeep Singh Karhail**, J.M.), [2025 SCC OnLine ITAT 7872](#)
- Arindam Chatterjee v. CIT*, (George Mathan, J.M.), [2025 SCC OnLine ITAT 7879](#)
- CIT v. Dr. K.R. Shroff Foundation*, (T.R. Senthil Kumar, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 7870](#)
- Educare (Dada Chi Shala) Educational Trust v. CIT*, (Manish Borad, A.M. and **Vinay Bhamore**, J.M.), [2025 SCC OnLine ITAT 7881](#)
- Oversure Agencies (P) Ltd. v. CIT*, (**George Mathan**, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 7877](#)
- Prathamik Krushi Pattin Sahakar Sangh Niyamit Chimmad v. CIT*, (Prashant Maharishi, V.P.), [2025 SCC OnLine ITAT 7873](#)
- Pratima Charitable Foundation v. CIT*, (**Dr. Manish Borad**, A.M. and Vinay Bhamore, J.M.), [2025 SCC OnLine ITAT 7880](#)
- Richa Global Exports (P) Ltd. v. CIT*, (**Madhumita Roy**, J.M. and Khettra Mohan Roy, A.M.), [2025 SCC OnLine ITAT 7875](#)
- Sagarlaxmi Agriseeds (P) Ltd. v. CIT*, (**Sanjay Garg**, J.M. and Narendra Prasad Sinha, A.M.), [2025 SCC OnLine ITAT 7871](#)
- SBI v. CIT*, (Narendra Kumar Billaiya, A.M. and **Anikesh Banerjee**, J.M.), [2025 SCC OnLine ITAT 7878](#)
- Smita Subhash Mehta v. CIT*, (Manish Borad, A.M. and **Vinay Bhamore**, J.M.), [2025 SCC OnLine ITAT 7869](#)

National Company Law Tribunal [1528]

- 2ndquadrant India (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 52773](#)
- A.R. Ramasubramania Raja v. C. Sivasami*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 53904](#)
- Aadar Mercantile (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 52730](#)
- Aarif Ahsan Khan v. Jayesh Sangharjka*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 53858](#)
- Abdul Azeez v. Scot Free Steels Ltd.*, (P. Mohan Raj, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 53287](#)
- Abhigam Shares & Securities (P) Ltd. v. Union of India*, (H.V. Subba Rao, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2023 SCC OnLine NCLT 53617](#)
- Abhijit Rajan v. Union Bank of India*, (Ramalingam Sudhakar, President), [2023 SCC OnLine NCLT 54212](#)

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- Abinash Chander Mahajan v. Vikas Promoters (P) Ltd.*, (Ramalingam Sudhakar, President and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 52900](#)
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- Accurate Auto Products (P) Ltd. v. Osha Tools (P) Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 53646](#)
- ACK Media Direct Ltd., In re*, (Kishore Vemulapalli, Member (Judicial) and Madhu Sinha, Member (Technical)), [2023 SCC OnLine NCLT 52744](#)
- Acl Mobile Ltd. v. Acl Technologies (P) Ltd.*, (P.S.N. Prasad, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 52800](#)
- Ada Empire (P) Ltd. v. ROC*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 53012](#)
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- Adgyde Solution (P) Ltd., In re*, (Mahendra Khandelwal, Member (Judicial) and Binod Kumar Sinha, Member (Technical)), [2023 SCC OnLine NCLT 52732](#)
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- AHA Holings (P) Ltd. v. Chandra Net Ltd.*, (Praveen Gupta, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2023 SCC OnLine NCLT 54026](#)
- Ajay Agarwal v. R.P. Edible Oils (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 53345](#)
- Ajay Aggarwal v. Dinesh Gupta*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 53425](#)
- Ajay Sukhwani v. Edwise Consultants (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 53179](#)
- Ajay Vaidyanath, In re*, (Telaprolu Rajani, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 53353](#)
- Ajmer Smart City Ltd. v. ROC*, (Deep Chandra Joshi, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 52979](#)
- Alagammai Sivandian v. Siva Acetylene (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 52855](#)

- Alectrona Energy (P) Ltd., In re*, (Sanjiv Jain, Member (Judicial) and Sameer Kakar, Member (Technical)), [2023 SCC OnLine NCLT 53745](#)
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- Alpana Agarwal v. Rubiks Agencies & Resorts (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 53484](#)
- Amanda Desiree Brown Gupta v. WMW Events & Entertainment (P) Ltd.*, (Ramalingam Sudhakar, President and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 52920](#)
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- Ambalika Das v. KC Das (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and Balraj Joshi, Member (Technical)), [2023 SCC OnLine NCLT 53303](#)
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- Ameeta Mehra v. Mehra Developers & Farms (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 53307](#)
- Ameeta Mehra v. Ministry of Corporate Affairs*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 53522](#)
- American Express Banking Corp. v. Jml Marketings (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2023 SCC OnLine NCLT 53762](#)
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- Amit Choudhary v. Nestiva Healthcare (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 53417](#)

- Amit Goel v. CMYK Printech Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 53824](#)
- Amit Goel v. CMYK Printech Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 54178](#)
- Amit Jain v. Ansal Properties & Infrastructure Ltd.*, (P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 53019](#)
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- Amit Pareek v. Sandeep Bhagat*, (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 54019](#)
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- Amitabh Dube v. Marathon India Ltd.*, (Deep Chandra Joshi, Member (Judicial) and Manoj Kumar Dubey, Member (Technical)), [2023 SCC OnLine NCLT 53218](#)
- Amiya Ishlari v. Purshotam Gaggar*, (Deep Chandra Joshi, Member (Judicial) and Subrata Kumar Dash, Member (Technical)), [2023 SCC OnLine NCLT 53763](#)
- Amrex Marketing (P) Ltd. v. Universal Conveyor Beltings Ltd.*, (P.S.N. Prasad, Member (Judicial) and Rahul Bhatnagar, Member (Technical)), [2023 SCC OnLine NCLT 53543](#)
- Amrish Gupta v. Blue Ice Farms (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and L.N. Gupta, Member (Technical)), [2023 SCC OnLine NCLT 52954](#)
- Amrit India Ltd., In re*, (Ramalingam Sudhakar, C.J. (Retd.) President and Avinash Kumar Srivastava, Member (Technical)), [2023 SCC OnLine NCLT 53578](#)
- Amrita Gujral v. Hyperhire (P) Ltd.*, (Ramalingam Sudhakar, President and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 53337](#)
- Amrut Sagar Trading (P) Ltd., In re*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 52789](#)
- Amrutha Ravi v. Birla Shloka Edutech Ltd.*, (Shyam Babu Gautam, Member (Technical) and Kuldip Kumar Kareer, Member (Judicial)), [2023 SCC OnLine NCLT 53378](#)
- Amrutha Srikantha v. Unitech. Ltd.*, (P.S.N. Prasad, Member (Judicial)), [2023 SCC OnLine NCLT 53074](#)
- Amsons India v. Rainbow Denim Ltd.*, (Subrata Kumar Dash, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2023 SCC OnLine NCLT 54176](#)
- Ana Sales (P) Ltd. v. Anu Electricals Enterprises (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2023 SCC OnLine NCLT 53400](#)
- Anand Engineers (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 53564](#)
- Anand Prakash Sanghi v. Sanghi SEZ (P) Ltd.*, (Venkata Ramakrishna Badarinath Nandula, Member (Judicial) and Charan Singh, Member (Technical)), [2023 SCC OnLine NCLT 53969](#)
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- Aneesha Dutt v. Ashu Dutt Networks (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Kishore Vemulapalli, Member (Judicial)), [2023 SCC OnLine NCLT 52841](#)
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